

liminary stage wherein efforts to enrol the remaining cooperative sugar factories and to collect contribution from the various factories for the activities of the National Federation are being made. The National Federation is also taking steps to recruit necessary staff.

Khosla Committee Report on Railway Bridges

2734. { Shri D. C. Sharma:
Shri Pangarkar:

Will the Minister of Railways be pleased to refer to the reply given to Starred Question No. 1079 on the 22nd December, 1960 and state:

(a) the nature of recommendations of the Khosla Committee on Railway Bridges, which have since been accepted and implemented by Government; and

(b) the recommendations which are still to be implemented?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) and (b). The position remains the same as stated in reply to starred Question No. 1079 in the Lok Sabha on 22nd December, 1960. The implementation of the two remaining recommendations will have to await the result of the actual field observations, over a period of two or three years.

Delhi Milk Scheme

2735. { Shri Ram Krishan Gupta:
Giani G. S. Musafir:

Will the Minister of Food and Agriculture be pleased to state the details of expansion programme for Delhi Milk Scheme during the current year?

The Deputy Minister of Agriculture (Shri M. V. Krishnappa): During 1961-62, it is proposed to extend the activities of the Delhi Milk Scheme in the following manner:—

(1) Increase in the daily supply of Milk from 2250 mds. to 3500 mds.

(2) Completion of thirteen more Milk Collection and Chilling Centres bringing the total number of Centres to 20.

(3) Extension of Milk Supply to more areas in Delhi City.

Jeeps in C.D. Blocks

2736. Shri Sanganna: Will the Minister of Community Development and Cooperation be pleased to state:

(a) whether it is a fact that all the jeeps supplied to the Community Development Blocks in the country are being withdrawn in the interest of work of the blocks and the public, by the respective State Governments; and

(b) if so, since when?

The Deputy Minister of Community Development and Cooperation (Shri B. S. Murthy): (a) No, Sir.

(b) Does not arise.

Imphal Municipality

2737. Shri L. Achaw Singh: Will the Minister of Health be pleased to state:

(a) whether the civic election of the Imphal Municipality in Manipur has been postponed to next year; and

(b) whether any decision has been taken regarding the franchise in the coming civic election?

The Minister of Health (Shri Kar-markar): (a) Yes, the term of the office of the Commissioners of the Imphal Municipal Board has been extended upto the 31st March, 1962.

(b) The matter is under consideration.

Fertilizers for Grape-Vine Yards

2738. Shri Venkatasubbaiah: Will the Minister of Food and Agriculture be pleased to state:

(a) whether adequate quantity of fertilizers are not being supplied to Grape-vine yard growers;